

The Provisional Gradation/Seniority Lists of the posts of (1) Binder Boy, (2) Junior Binder and (3) Peon/Hamal, **Group 'D' Officials**, working on the establishment of High Court, Appellate Side, Bombay, as on 01.01.2025, have been prepared.

The objections, if any, to the said Seniority Lists, may be submitted to the Registrar (Personnel), within 15 days from the date of its publication. The representation received thereafter will not be considered.

Date :- 25<sup>th</sup> March, 2025

Sd/-  
(M. S. Kulkarni)  
Registrar (Personnel)

**PROVISIONAL GRADATION/SENIORITY LIST OF BINDER BOY WORKING ON THE ESTABLISHMENT  
OF HIGH COURT, APPELLATE SIDE, BOMBAY AS ON 1<sup>st</sup> JANUARY, 2025.**

Designation of Post :- Binder Boy

Pay Matrix S-4 :- 17100-54000

	Sanctioned Strength	Working Strength	Vacant Posts
Appellate Side	05	05	00
Total	05	05	00

**PROVISIONAL GRADATION/SENIORITY LIST OF BINDER BOY WORKING ON THE ESTABLISHMENT  
OF HIGH COURT, APPELLATE SIDE, BOMBAY AS ON 1<sup>st</sup> JANUARY, 2025.**

Sr. No.	Name	Date of Birth	Education Qualification	Date of initial appointment as	Date of Joining on Promotion/ Continuous Service in the Present Post	Mode of Recruitment	Remark
1.	Shri Sharad Janoo Hatle	26.05.1978	S.S.C.	23.06.2009 as Peon	18.09.2024	Promotion	--
2.	Shri Somnath Kakaso Nikam	10.05.1983	H.S.C.	23.06.2009 as Peon	18.09.2024	Promotion	--
3.	Shri Anand Gulab Shinde	16.09.1970	8 <sup>th</sup> Std	16.07.2009 as Peon	09.09.2024	Promotion	--
4.	Shri Dhiraj Narayandatt Pathak	07.04.1991	H.S.C.	03.12.2009 as Peon	18.09.2024	Promotion	--
5.	Shri Vikas Baliram Vangade	20.12.1980	12 <sup>th</sup> Std	23.02.2005 as Co-terminus 23.02.2010 (Regularized)	16.09.2024	Promotion	--

**Note :-** S/Shri Dharmendra Ramshankar Gupta, Narayan Uttam Solunke, Ravindra Namdev Shinde, Faheem Nasir Khan, Satish Subhash Pawar, Rahul Ramesh Kadam, Laxman Janu Gomane, Sudhir Sukdeo Jamdale and Smt. Sayali Ramdas Jadhav, have appointed on Ad-hoc basis, on the post of Binder Boy, w.e.f. 09/09/2024 and 18/09/2024, from the cadre of Peon on the 9 posts of Binder Boy created vide High Court Resolution No. RC.1503/2013/2271, dated 12.04.2024 for the period of two years till 17.04.2026. Therefore, their seniority is maintained in the Seniority List of Peon.

**Sd/-  
(Sameer S. Adkar)  
Registrar General**